NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 681/2022 IA 23/2020 In C.P. (IB)/2742(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: **IA 23/2020 State Bank of India**
IN THE MATTER OF
S Z Deshmukh & Co.
Vs.
VOVL Ltd.

APPEARANCE :

FOR APPLICANT **:** Adv. Mr. Bishwajit Dubey, Ms. Surabhi Khattar and Ms. Jeta Shree i/b Cyril Amarchand Mangaldas (SBI)

FOR RESPONDENT **:** Adv. Vishnu Shriram a/w Mr. Adv. Ashwij Ramaiah i/b Khaitan & Co.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

26.09.2022
Sapana